

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No. 08/KB/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Atul Kumar Sultania & Ors-Vs-Ghata Balaji Rasayan sales Pvt Ltd & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *Ricky Ray* Respondents 1, 3 *Ricky Ray*  
 1. Deepnath Roy chandhuri  
 2. Santanu chatterjee } Respondent 2, 4-6 *Ricky Ray*  
 3. Roushik Salan } *Ricky Ray*  
 11.12.17

1) Nirmalya Dasgupta, Adv } For Petitioners *Roshanengupta*  
 2) Bristi Banman Roy, Adv } *Roshanengupta*  
 3) Roshanengupta, Adv } 11/12/17

**ORDER**

Ld. Counsel for both the parties made a statement that talks for settlement are going on between the parties. Keeping in view of the submissions of both the parties the case is adjourned to **01/02/2018**.

*Sd*  
 (Jinan K.R.)  
 Member (J)

*Sd*  
 (V.P.Singh)  
 Member (J)